

**NYKs running in Jharkhand**

2634. DR. PRADEEP KUMAR BALMUCHU : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the Nehru Yuva Kendras (NYKs) running in Jharkhand as on date;

(b) whether Government thinks that the present NYKs are adequate or any deficiency has been identified;

(c) whether any new NYKs have been considered to establish in near future; and

(d) if so, the details thereof and the funds allocated and spent every year for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH) : (a) There are 22 Nehru Yuva Kendras (NYKs) running in the State of Jharkhand as per the details given in the Statement-I (See below).

(b) There are 24 districts in the State of Jharkhand, out of it there are NYKs in 22 districts. The Kendras have not been established in 2 newly created districts namely Ramgarh and Khunti constituted after the recent bifurcation of the districts in the State.

(c) and (d) At present, there is no proposal under consideration to establish any new Kendra of Nehru Yuva Kendra Sangathan. Details of fund allocation and expenditure incurred in 22 Nehru Yuva Kendras of Jharkhand State for the years 2009-10, 2010-11, 2011-12 and current year is given in the Statement-II. (See below).

**Statement-I***Details of Nehru Yuva Kendras (NYKs) in Jharkhand*

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1.	Bokaro,
2.	Chatra,
3.	Deoghar,
4.	Dhanbad,
5.	Dumka,

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6. East Singhbhum (Jamshedpur),
  7. Garwah,
  8. Giridih,
  9. Godda,
  10. Gumla,
  11. Hazaribagh,
  12. Lohardaga,
  13. Palamau (Daltonganj),
  14. Ranchi,
  15. Sahabganj,
  16. West Singhbhum (Chaibasa)
  17. Kodarma,
  18. Pakaur,
  19. Jantara,
  20. Lathar,
  21. SaraiKela,
  22. Simdega.
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***Statement-II***

*Details of fund allocation and expenditure incurred in 22 Nehru Yuva Kendras of Jharkhand State for the year 2009-10, 2010-11, 2011-12 and current year*

*(Rs. in lakhs of )*

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Name of Scheme	2009-10		2010-11		2011-12		2012-13
	Alloca- tion	Expendi- ture	Alloca- tion	Expendi- ture	Alloca- tion	Expendi- ture	Alloca- tion
1	2	3	4	5	6	7	8
NYKS Scheme	416.93	396.91	376.70	346.38	403.41	410.05	475.00

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1	2	3	4	5	6	7	8
NSV/RSY /NYC	98.72	81.66	120.20	79.84	105.31	105.31	172.00
NPYAD	2.93	2.93	34.38	35.61	22.97	22.00	19.00
TOTAL	518.58	481.50	531.28	461.83	531.69	537.36	666.00

### Illegal activities in sports campuses/institutes

‡2635. SHRI RAGHUNANDAN SHARMA : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether sports campuses/institutes in the country allegedly report to illegal activities;

(b) if so, the State-wise details of such campuses/institutes;

(c) whether some sportspersons of country have used the banned drugs for excellent performance in the sports events recently, if so, the details thereof and the action taken by Government against them;

(d) whether Government has looked into the findings of the single member committee constituted on such incidents; and

(e) if so, the steps taken/action taken by Government in this regard till date?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH) : (a) No, Sir. Sports Authority of India (SAI) institutes/Campuses have never resorted to any illegal activity. To oversee that such activities do not take place, a Committee has been constituted which regularly conducts surprise visits to residential and training areas of national campers and other sportspersons.

(b) In view of the above, does not arise.

(c) The list of sportspersons from various disciplines who violated the National Anti-Doping Agency (NADA) Anti-Doping Rules and the action taken by the Anti-Doping Disciplinary/ Appeal Panel is Annexed.

(d) and (e) Government has looked into the finding of the Justice Mukul

‡ Original notice of the question was received in Hindi.